

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1206  
ANSWERED ON:16.11.2010  
HOARDING OF FOOD ITEMS  
Anuragi Shri Ghansyam

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has received reports of hoarding of food items from different parts of the country;and
- (b) if so, the details thereof and the action taken by the Government against such hoarders?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a)& (b): State Governments send reports of action taken by them under Essential Commodities Act; this includes action taken for violation of stock limit orders. The action taken reports received from the State Governments for violation of stock limit orders as from 01.01.2010 upto 30.09.2010 shows that 10611 raids were conducted, 37 person were arrested and goods worth Rs.78.26 crores were confiscated.